Title: Need to establish two Central Schools in Bargarh Parliamentary Constituency of Odisha.

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SHRI SURESH PUJARI (BARGARH): My Parliamentary Constituency is a historical place of India which waged a war against the British Raj, almost 30 years before 1857, the first war of independence to liberate mother India. Veer Surendra Sai spent 37 years in jail and the Zamindar of Ghens, Madho Sigh was hanged in 1858, out of his three sons Khate Singh was sentenced to life deportation and other two sons, Kunjel Singh and Bavvi Singh were hanged .

But after almost 75 years of Independence, the fruit of independence has not reached many areas of my constituency.

May I request the Minister of Human Resource Development to establish two Central Schools one at Padampur and another at Brajrajnagar of Bargarh and Jharsuguda of my Parliamentary Constituency respectively.